

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S UNISHIRE HOUSING LLP

RELEVANT PARTICULARS

1	Name of corporate debtor	UNISHIRE HOUSING LLP
2	Date of incorporation of corporate debtor	01/02/2012
3	Authority under which corporate debtor is incorporated / registered	RoC-Bangalore.
4	Limited Liability Identification No. of corporate debtor	AAA-7837
5	Address of the registered office and principal office (if any) of corporate debtor	No. 42, Castle Street, Ashok Nagar, Bangalore Bangalore KA 560025 IN
6	Insolvency commencement date in respect of corporate debtor	NCLT Order date: 31 st July, 2019. NCLT Order received (made ready) on 14 th August 2019
7	Estimated date of closure of Insolvency resolution process	27 th January, 2020
8	Name and registration number of the Insolvency professional acting as Interim resolution professional.	Gonugunta Murali. Reg.No.IBB/IPA-001/IP-P00654/ 2017-2018/11139
9	Address and e-mail of the Interim resolution professional, as registered with the Board	H.No. 16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad, Telangana, 500036. E-mail Id: gmurali34@gmail.com
10	Address and e-mail to be used for correspondence with the Interim resolution professional	H.No. 18-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad, Telangana, 500036. E-mail Id: gmurali34@gmail.com
11	Last date for submission of claims	28 th August, 2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim resolution professional	Allottees under Housing Project (Home buyers)
13	Names of Insolvency Professionals Identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. Surender Devasani - IBBVIPA-001/IP-P00775/2017-2018/11348 2. Ramamporthi Srinivasan - IBBVIPA-001/IP-P01163/2018-2019/11916 3. R S Doddabyregowda - IBBVIPA-002/IP-N00583/2017-2018/11775
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: https://ibbi.gov.in/home/downloads Physical Address: H.No. 16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad, Telangana, 500036.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. UNISHIRE HOUSING LLP on 31st July, 2019 but Order copy made available on 14th August, 2019.

The creditors of M/s. UNISHIRE HOUSING LLP, are hereby called upon to submit their claims with proof on or before 28th August, 2019 to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place:
17th August, 2019 and Hyderabad

Name and Signature of Interim Resolution Professional:
Gonugunta Murali



G. Murali

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7	Estimated date of closure of insolvency resolution process	27 th January, 2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Gonugunta Murali Reg.No.IBB/IPA-001/IP-P00654/ 2017-2018/11139
9	Address and e-mail of the interim resolution professional, as registered with the Board	H.No. 16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem-Nagar Colony, Malakpet, Hyderabad, Telangana, 500036. E-mail id: gmurali34@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	H.No. 16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad, Telangana, 500036. E-mail id: gmurali34@gmail.com
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Date and Place: 17th August, 2019 and Hyderabad

Name and Signature of Interim Resolution Professional:
Gonugunta Murali



G. Murali